

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR.JUSTICE N. NAGARESH
TUESDAY, THE 21ST DAY OF APRIL, 2020 / 1ST VAISAKHA, 1942
WP(C) TMP. NO. 34 OF 2020**

Petitioner:-

The Kunnukara Grama Panchayat , Kunnukara.P.O.
Ernakulam District, rep: by its Secretary
Mr. Jain Varghese Pathadan

By Adv. Sri. Anoop V. Nair

Respondents:

1. The State of Kerala represented by
the Secretary to Government, Irrigation Department,
Government Secretariat, Thiruvananthapuram - 695 001.
2. The Executive Engineer, Minor Irrigation Department,
Office of the Executive Engineer, Civil Station, Kakkanad,
Ernakulam District – 682 030.
3. The Assistant Executive Engineer, Minor Irrigation Department,
Office of the Assistant Executive Engineer, Aluva,
Ernakulam District - 683 101.
4. The Assistant Engineer, Minor Irrigation Department,
Office of the Assistant Engineer, North Paravur,
Ernakulam District – 683 513.

By Government Pleader Sri. Harish

This writ petition having come up for admission on 21.04.2020, the court on the same day passed the following.

ORDER

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Dated this the 21st day of April, 2020

The interim order passed on 08.04.2020 will continue to be in force till 01.06.2020. However, it is made clear that the authorities of Irrigation Department will be at liberty to further regulate the pumping, in consultation with the Agricultural Officers and Padasekhara Samithies of the Wards concerned.

Post the writ petition on 01.06.2020.

N. NAGARESH, JUDGE

aks/21.04.2020

Appendix

Petitioner's Exhibits:

- Exhibit P1:** True copy of the letter dated 25.03.2020 submitted by the Agricultural officer, Kunnukara Grama Panchayat to the 4th respondent
- Exhibit P2 :** True copy of the representation dated 30.03.2020 submitted by the president, Kunnukara Grama Panchayat to the Minister for Irrigation, State of Kerala
- Exhibit P3 :** True copy of the mass representation dated 30.03.2020 submitted by the farmers, to the Panchayat
- Exhibit P4 :** True copy of the paper report dated 01.04.2020 reported in "Kerala Koumudhi Daily" showing the situation in Kunnukara Grama Panchayat
- Exhibit P5 :** True copy of the paper report dated 01.04.2020 reported in "Malayala Manorama Daily" showing the situation in Kunnukara Grama Panchayat
- Exhibit P6 :** True copy of the paper report dated 01.04.2020 reported in "Madhyamam Daily" showing the situation in Kunnukara Grama Panchayat
- Exhibit P7:** True copy of the paper report dated 02.04.2020 reported in "Mathrubhumi Daily" showing the situation in Kunnukara Grama Panchayat 12. Urgent Memo